

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir. The Doha Round of negotiations at the World Trade Organisation is still underway; moreover, at present the negotiations are focused only on Agriculture and Non-Agricultural Market Access (NAMA).

(b) Does not arise.

#### **Effect of patent & IPR laws on Indian Industries**

1198. SHRI P. RAJEEVE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any study has been conducted on effect of strict Patent and IPR laws on innovations and FDI in Indian industries;

(b) if so, what are its findings; and

(c) if not, does the Government propose to have such a study?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The Department of Industrial Policy & Promotion has not conducted any study on the effect of strict Patent and IPR laws on innovations and FDI in Indian industries.

(b) Does not arise.

(c) At present, there is no proposal with the Department of Industrial Policy & Promotion to conduct such a study.

#### **Steps to ensure growth of export**

1199. PROF. ALKA BALRAM KSHATRIYA:

SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether according to the Export Import Bank of India (Exim Bank), the country's exports saw a plunge of upto 33 per cent during the last few months;

(b) if so, the facts and details thereof;

(c) whether Government has taken/propose to take any concrete steps to ensure growth of exports; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) India's exports have recorded significant negative growth upto (-) 33 per cent during the last few months. The details of the fall in India's total exports during the last six months as compared to the corresponding months of the previous year is given below: